## File No.A-12034/SSC/4/2016-AdIIIB

## **Government of India**

Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building Bhikaji Cama Place, R.K. Puram New Delhi

To,

All the Cadre Controlling Authorities under CBIC (through CBIC's website)

**Subject:** Non- Joining Status of the candidates selected for the post of Inspector (CGST, Examiner & PO) selected through SSC CGLE- 2017- reg.

Sir/ Madam,

I am directed to refer to the Board's letter of even no. dated 29/06/2020, **(published on CBIC's website)**, whereby, the Zone Allocation of the candidates selected for the post of Inspector (CGST, PO & Examiner) and Tax Assistant selected through SSC CGLE- 2017 has been done.

- 2. In this regard, you are requested to intimate the details of candidates, selected for the post of Inspector (CGST, Examiner & PO) and Tax Assistant through SSC CGLE 2017, who have not joined the department.
- 3. You are also requested to furnish the status of vacancies that remained unutilized due to non-joining of the candidates as to whether the unutilized vacancies have been kept vacant or utilized in subsequent years.
- 4. This may be treated as "MOST URGENT". Zones are requested to furnish the details of Inspector (Examiner & PO) within 3 working days as the same is required urgently & details of Inspector (CGST) and Tax Assistant within a week on receipt of this letter. The reply may please be mailed to US (Ad.III.B) on mail ID: mohammad.ashif@nic.in.

Yours faithfully,
(Mohammad Ashif)
Under Secretary to the Govt. of India
Tel. 26162780